

PROCEEDINGS OF HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

Sub: HIGH COURT OF ANDHRA PRADESH - ESTABLISHMENT – Sri S. Kamalakara Reddy, Registrar (Judicial), High Court of Andhra Pradesh is placed in full additional charge of the post of Registrar (Enquiries) – **Orders – Issued.**

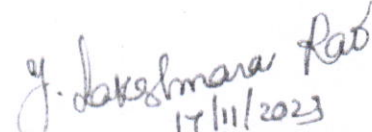
Read: High Court's Proceedings ROC.No.337/2023-Estt., dated 26-04-2023.

ORDER: ROC.No.1100/2023-Estt., Dated 17.11.2023

The Hon'ble the Chief Justice is pleased to pass the following order:-

Sri S. Kamalakara Reddy, Registrar (Judicial), High Court of Andhra Pradesh is placed in full additional charge of the post of **Registrar (Enquiries)**, High Court of Andhra Pradesh, until further orders.

Sri S. Kamalakara Reddy, Registrar (Judicial), High Court of Andhra Pradesh, shall take charge of the post of Registrar (Enquiries) from Dr. Y. Lakshmana Rao, Registrar General, who is holding the post of Registrar (Enquiries), immediately.


17/11/2023
REGISTRAR GENERAL

To

The Officers – concerned.

Copy to:

1. The Prl. Secretary to the Hon'ble Chief Justice (for placing before the Hon'ble Chief Justice).
2. The Personal Secretaries to the Hon'ble Judges (for placing before their Lordships).
3. All the Registrars, High Court of Andhra Pradesh.
4. All the Unit Heads, Andhra Pradesh.
5. The Registrar (I.T-cum-C.P.C), High Court of Andhra Pradesh (**with a request to direct the concerned to upload the proceedings on the High Court's Website**).
6. All the Officers.
7. The Section Officers /Section Heads.